

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I**

**Item 49**

**IA No. 1496/23, 2228/23, 2631/23  
2229/23, 2230/23, 2231/23, 2418/23  
In  
CP(IB) No. 521/Chd/Hry/2019  
(Admitted)**

**Under Section 7 &19(2) & 33(2), IBC 2016  
60(5), IBC 2016**

**In the matter of:-**

Corporation Bank

...Petitioner/ Financial Creditor

Vs.

SRS Healthcare & Research Centre Ltd.

...Respondent/ Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence,  
adjourned to 06.12.2023.

-sd-  
Court Officer

November 08, 2023  
SM